

[4 MAY, 2000]

RAJYA SABHA

SHRI JASWANT SINGH: We can take it up soon after lunch ...
(Interruptions)...

MR. CHAIRMAN: At 2 O' clock ... (Interruptions)...

SHRI JASWANT SINGH: Okay, Sir ... (Interruptions)...

* श्री मोहम्मद आम खान (उत्तर प्रदेश) : सभापति महोदय, प्रधानमंत्री जी यहां सदन में मौजूद हैं। मैं उनसे निवेदन करना चाहता हूं कि उत्तर प्रदेश में कानून और व्यवस्था बिल्कुल खत्म हो गई है(व्यवधान)...

MR. CHAIRMAN: No ... (Interruptions)...That is not the issue ...
(Interruptions)... No ... (Interruptions)...

DR. ALLADI P. RAJKUMAR (Andhra Pradesh) : It is a serious matter. We are anxious to know ... (Interruptions)...

MR. CHAIRMAN: Now, Papers to be laid on the Table of the House.

PAPERS LAID ON THE TABLE

Report of the Comptroller and Auditor General of India upto 31st March 1999 regarding Indian Airlines and Air India Limited.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (PROF. CHAMANLAL GUPTA) : Sir I lay on the Table, under clause (1) of article 151 of Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1999 (No. 4 of 2000) - Union Government (Commercial) -Indian Airlines Limited and Air India Limited. [Placed in Library. See No LT-1804/00]

I. Report and Accounts (1998-99) of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Ltd., Moti Daman and related papers.

* T ransliteration of speech in Persian Script is available in the Hindi Version of the debate